

These were sent to the State Governments concerned for enquiry.

(d) Day to day administration of the Employment Exchanges vests with State Governments to whom complaints are forwarded for appropriate action. During 1966 and 1967 reports were received from State Governments after investigation in 205 cases.

#### IRREGULARITIES IN EMPLOYEES PROVIDENT FUND SCHEMES

2245. SHRI PREM CHAND VERMA: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of beneficiaries of the Employees' Provident Fund Scheme and the extent of funds available to the Scheme since 1952;

(b) the investments which have been made out of the Fund of the Scheme and in which directions and what is the return per cent per annum from each investment;

(c) the percentage of expenditure on the administration of the Scheme and from what source the expenditure is met;

(d) whether the scheme suffered any losses during these years due to misappropriation or otherwise; and

(e) if so, the extent of losses suffered?

#### THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI):

(a) As on 30th November, 1967, the total number of subscribers was 50.87 lakhs and a sum of Rs. 1,048.36 crores was received as contributions upto that date.

(b) As on 30th November, 1967, the total investments amounted to Rs. 710.65 crores. The investments were made in Central Government securities, Fixed Deposits, Post Office Savings Certificates and State Government securities, etc. and the yield from these investments varies from 24% to 7% per annum.

(c) The expenditure on the administration of the Scheme is met from a

special levy realised from the employers at the following rates :—

(i) 0.37% of the pay of the workers in unexempted establishments; and

(ii) 0.09% of the pay in exempted establishments.

(d) Yes.

(e) The major losses due to misappropriation amounted to Rs. 16,787.34.

#### CENTRAL WAREHOUSING CORPORATION

2246. SHRI PREM CHAND VERMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether any enquiry has been instituted into the causes of mis-management of the Central Warehousing Corporation resulting in losses; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) Does not arise.

भिड़ और दतिया जिलों में  
डाकघर सुविधाएँ

2247. श्री यशवन्त सिंह कुशवाह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) 1967 में मध्य प्रदेश के भिड़ और दतिया जिलों में तार, टेलीफोन, फोनोग्राम और डाकघर में सुविधाओं के विस्तार के लिये और आगे क्या कार्यवाही की गई है ; और

(ख) उक्त सुविधायें किन किन स्थानों पर उपलब्ध की गई हैं ?

संस्कृत-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) और (ख) सभा-पटल पर एक विवरण-पत्र रखा जाता है ।